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## **The Gauhati High Court, At Guwahati**

[ HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH ]

### **NOTICE**

**It is for information of all concerned that on 17.11.2020 (Tuesday):**

1. The matters listed before the Single Bench of Hon'ble Mr. Justice M.R. Pathak in Daily Cause List will be taken up by the Single Bench of Hon'ble Mr. Justice A.M.B. Barua And Hon'ble Mr. Justice M.R. Pathak will sit in the DB- II with Hon'ble Mr. Justice Soumitra Saikia.
2. The matters listed before the Division Bench comprising of Hon'ble Mr. Justice Manojit Bhuyan and Hon'ble Mr. Justice Soumitra Saikia will be taken up by the Division Bench comprising of Hon'ble Mr. Justice M.R. Pathak and Hon'ble Mr. Justice Soumitra Saikia.
3. The matters listed before the Single Bench of Hon'ble Mr. Justice A.M.B. Barua will be taken up by the Single Bench of Hon'ble Mr. Justice Manojit Bhuyan Except item nos. 5, 31,32 & 37
4. The Matters listed before the Special Divison Bench will be taken up by Hon'ble Mr. Justice M. Zothankhuma and Hon'ble Mr. Justice M.A. Ali instead of of Hon'ble Mr. Justice K.R. Surana and Hon'ble Mr. Justice Ajit Borthakur.
5. Item Nos. 13-15 listed before the Single Bench of Hon'ble Mr. Justice K.R. Surana are deferred and will be notified later on.
6. Item Nos. 8, 22 to 25 listed before Hon'ble Mr. Justice Ajit Borthakur will be taken up by Hon'ble Mr. Justice H.K Sarma.
7. Item No. 12 listed before Hon'ble Mr. Justice H.K Sarma will be taken up by Hon'ble Mrs. Justice R.K. Phukan.
8. Item Nos. 1 to 30 and 39 & 40 listed before Hon'ble Mr. Justice M.A Ali will be taken up by Hon'ble Mr. Justice Ajit Borthakur.
9. Item Nos. 31 to 38 listed before Hon'ble Mr. Justice M.A Ali will be taken up by Hon'ble Mr. Justice H.K Sarma.
10. The Single Benches of Hon'ble Mr. Justice K.R. Surana and of Hon'ble Mr. Justice Ajit Borthakur will sit at 10:30 A.M.

BY ORDER

Dated Guwahati, the 16<sup>th</sup> November, 2020.



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[ HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH ]

## **NOTICE**

IT IS FOR INFORMATION TO ALL CONCERNED THAT THE BELOW MENTIONED CASES LISTED ON 17-11-2020 WILL BE TAKEN UP BY THE HON'BLE COURTS VIA REMOTE VIDEO CONFERENCING AS FOLLOWS:

<b>NAME OF THE HON'BLE JUDGE(s)</b>	<b>ITEM NO(s).</b>
<b>HON'BLE THE CHIEF JUSTICE (ACTING) AND HON'BLE MR. JUSTICE M. CHOUDHURY HON'BLE MR. JUSTICE M. BHUYAN</b>	<b>ITEM NO(s) 2</b>
<b>HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA AND HON'BLE MR. JUSTICE M. A. ALI</b>	<b>ITEM NO(s) 3, 5, 25, 35 &amp; 36</b>
<b>HON'BLE MR. JUSTICE A.M.B.BARUA</b>	<b>ITEM NO(s) 24 &amp; 28</b>
<b>HON'BLE MR. JUSTICE S.K.MEDHI</b>	<b>ITEM NO(s) 3-4, 20,21,30-34,35,45.</b>
<b>HON'BLE MR. JUSTICE S. SAIKIA</b>	<b>ITEM NO(s) 1,2,3 &amp; 5</b>

**BY ORDER**

**Dated Guwahati, the 16<sup>th</sup> November, 2020.**